

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**Item 30**

**IA No. 510/23, 922/23  
In  
CP(IB) No. 285/Chd/Hry/2020  
(Admitted)**

**Under Section 9, & 33(1) & 60(5) IBC 2016**

**In the matter of:-**

Sunfocus Solution Pvt. Ltd.

...Petitioner/ Operational Creditor

Vs.

Jewel Garments Pvt. Ltd.

...Respondent/ Corporate Debtor

**Present:** Mr. Atul V. Sood, Advocate for the applicant in IA No.510/2023.

**IA No. 510/2023**

Convenience Proforma has been filed by the learned counsel for the liquidator vide diary No.00532/1 dated 21.03.2023. The same is taken on record. Heard. Order reserved.

**IA No.922/2023**

This application has been filed for placing on record the progress report for the period from 01.02.2023 to 28.02.2023. The same is taken on record subject to just exceptions. Thus, IA No.922/2023 is disposed of accordingly.

Sd/-

Sd/-

**(Subrata Kumar Dash)  
Member (Technical)**

**(Harnam Singh Thakur)  
Member (Judicial)**

April 19, 2023  
PRF